

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/651/IB/2017
NAME OF THE PETITIONER : T.C. MOOSA
NAME OF THE RESPONDENT : KARISMAA FOUNDATIONS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- | | | | |
|----|---------------------------------------------------------------------|--|--------------------------------------------------------------------------------------------------|
| 1. | VAIBHAV
counsel for respondents | |  |
| 2. | R. J. RADHIKA
COUNSEL FOR OPERATIONAL
CREDITOR
(APPLICANT) | | 
7/2/18. |

ORDER

Heard. Reserved for order.

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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